

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

OA.687 of 1996

Date of Order: 27.7.98.

Present: Hon'ble Mr.Justice S.N.Mallick,Vice-Chairman.
Hon'ble Mr. S.Dasgupta, Administrative Member.

BINODI MONDAL

-VS-

UNION OF INDIA & ORS.

For the petitioner: Mr.M.A.Vidyadharan,counsel.
For the respondents: Mr.C.Samaddar,counsel.

Heard on: 27.7.98.

O R D E R

At the time of admission hearing, 1d.counsel for the petitioner submits that the petitioner wants to withdraw the Application conceding the objection taken by the 1d.counsel for the respondents that this Tribunal has no jurisdiction to entertain the same as the dispute raised in this Application is not concerned with a Civil Service matter.

The application is accordingly disposed^{of}/as being 'withdrawn'. No order as to costs.


(S.Dasgupta)
Member(A)


(S.N.Mallick)
Vice-Chairman.

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